

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6748/2007

(From the judgement and order dated 10/04/2006 in of The HIGH COURT OF M.P AT GWALIOR)

WP No. 2518/2002

STATE OF M.P. & ORS.

Petitioner(s)

VERSUS

MUNNALAL TRIPATHI (D) BY LRS & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report)(for final disposal)

WITH SLP(C) NO. 1014 of 2008

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report, permission to file addl. documents and permission to file counter affidavit)

SLP(C) NO. 23996 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24097 of 2008

(With appln(s) for c/delay in filing SLP and office report, exem. from filing OT)

SLP(C) NO. 24266 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24267 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24268 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24269 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24270 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24271 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24272 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24273 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 24828 of 2008

(With appln(s) for c/delay in filing SLP and office report)

SLP(C) NO. 26507 of 2008

(With appln(s) for c/delay in filing SLP and office report)

-2-

SLP(C) NO. 27896 of 2008

(With appln(s) for c/delay in filing SLP and office report)

Civil Appeal NO. 4427 of 2008

(With office report)

SLP(C) NO. 6749 of 2007

(With appln(s) for c/delay in filing SLP and office report)(for final disposal)

SLP(C) NO. 6750 of 2007

(With appln(s) for c/delay in filing SLP and office report)(for final disposal)

SLP(C) NO. 7133 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 9856 of 2009

(With appln(s) for c/delay in filing SLP and office report)

Date: 26/02/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s)

Mr. B.S. Banthia,Adv.
Mr. Vikas Upadhyay,Adv.

For Respondent(s)

Ms. Mridula Ray Bharadwaj,Adv.
Mr. Ramesh Chandra Mishra,Adv.
Mr. Rajesh,Adv.
Mr. Shiv Sagar Tiwari,Adv.
Mr. Ajay Sharma,Adv.
Mr. P.Vinay Kumar,Adv.
Mr. Fakhruddin,Sr.Adv.
Mr. Bhart Bhushan,Adv.
Mr. Raj Kishore,Adv.
Mr. Aftab Ali Khan,Adv.
Mr. Daya Krishan Sharma,Adv.
Ms. Monika Sharma,Adv.
Mr. K.K.Kaul,Adv.
Ms. Mamta Singlu,Adv.

-3-

UPON hearing counsel the Court made the following
O R D E R

Issue fresh notice in SLP(C)Nos. 24268 and 24269
of 2008.

Dasti service is also permitted. Counter
affidavit, if any, may be filed in the meantime.

[SUMAN WADHWA]
COURT MASTER

[VINOD KULVI]
COURT MASTER